

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A./100/3533/2018
M.A./100/443/2021
M.A./100/3620/2019



New Delhi, this the 16th day of February, 2021

**Hon'ble Mr. A.K. Bishnoi, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

1. Sudhir T. Umare
Age Approx 60 years
S/o Late Shri Tarachandra Umre
Working as Library Information Officer
Ministry of Home Affairs Library
R/o Kautilya Apartment
No.48, Sec 14B, Dwarka,
New Delhi-110078
2. Sanjay Kumar
Age 50 years
S/o Shri Ayodhya Prasad
Working as Asstt. Library Information Officer
Ministry of Home Affairs Library
C-926, River Heights Society,
Raj Nagar Ext, Ghaziabad

...Applicants

(Through Shri Padma Kumar S., Advocate)

Versus

1. Union of India, through
Secretary,
Ministry of Home Affairs,
North Block, New Delhi-110001
2. Secretary, DoP&T
North Block,
New Delhi

... Respondents

(Through Shri Ranjan Tyagi, Advocate)

ORDER (ORAL)

Hon'ble Mr. R.N. Singh, Member (J)

M.A.443/2021 has been filed seeking permission to withdraw the present OA.



2. Learned counsel for the applicants submits that during the pendency of the present OA, the grievances of the applicants are redressed in as much as they have got the necessary promotions.
3. In the facts and circumstances, MA is allowed by granting permission to the applicants to withdraw the OA. OA stands dismissed as withdrawn. Pending MA No.3620/2019 also stands disposed of.

(R.N. Singh)
Member (J)

(A.K. Bishnoi)
Member (A)

/ravi/daya/dkm/